

not consistent in all cases. The P&T Department has to follow in these cases the general policy laid down by the Department of Personnel and Administrative Reforms. The question of removing any disparities or discrimination in such matters will be examined in consultation with the Department of Personnel and Administrative Reforms.

नसबंदी प्र.प्रेशन के कारण हुए मिते :

753. श्री राघवजी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) 30 अप्रैल, 1977 तक देश भर में से सरकार के पास ऐसे कितने व्यक्तियों की मृत्यु की सूचना आई है, जो नसबंदी आपरेशन के छः महीने के अन्दर मर गए थे;

(ख) उनमें से अब तक कितने मामलों की सरकार ने जांच की है और कितने मामलों में मृत्यु मुख्यतः नसबंदी आपरेशन के कारण हुई थी: और

(ग) अब तक मृत व्यक्तियों के परिवारों को सरकार ने कितनी वित्तीय सहायता दी है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (ब) स (ग) राज्य सरकारों से सूचना मांगी गई है और प्राप्त होने पर उसे लोक सभा पटल पर रख दिया जायेगा।

Indian Labour Conference

754. SHRIMATI MRINAL GORE: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government had convened the Indian Labour Conference;

(b) if so, when the proposed meet-ing was held; and

(c) subjects discussed, the parties/ persons invited to this Conference and the basis of extending invitation?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (c). A Tripartite Labour Conference was held on the 6th-7th May, 1977 at New Delhi. The subjects discussed were as follows:

- (1) Certain issues relating to comprehensive law on Industrial Relations;
- (2) Workers' Participation.
- (3) Setting up of a Gratuity Fund.
- (4) Composition of Indian Labour Conference.
- (5) Labour in Unorganised Sector—(Contract Labour, Construction Workers, Rural Workers and Bonded Labour).

The Conference was attended by the representatives of Government (both Centre and States); Employers' Organisations (both Public Sector and Private Sector); and All India Trade Union Organisations.

Selection Of Labour Representative for I.L.O. Conference

755. SHRIMATI MRINAL GORE: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have failed to select labour representatives for the ensuing I.L.O. Conference;

(b) whether any new criterion is being laid down to select the labour representatives; and

(c) the names of the labour representatives selected for I.L.O./63rd Conference at Geneva?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). No.

(c) Shri Kanti Mehta, Shri P. K. Sharma, Shri D. B. Thengdi, Dr. Shanti Patel.